

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, MUMBAI**

CP/CSP/CSA/CSP/TCSP/TCSA/No. 25 / (MAH)/20 16

CORAM:

Present: **SHRI B.S.V. PRAKASH KUMAR**  
**HON'BLE MEMBER (J)**

**SHRI V. NALLASENAPATHY**  
**HON'BLE MEMBER (T)**

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 11 / 04 / 2017

NAME OF THE PARTIES: M/s. Chandrasen Patel & Pvt. Ltd.  
Shah & Tanwale & Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241, 242, 244 of the Companies  
Act 1956/2013/ I & BP Code 2016.

| S. No. | NAME                                                                                                                                                                      | DESIGNATION                                        | SIGNATURE                                                                             |
|--------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------|---------------------------------------------------------------------------------------|
| 1) 20  | Jay Mehta                                                                                                                                                                 | Advocate<br>for Respondents<br>i/b. Aagam<br>Doshi |   |
| 2)     | Mr. Mostafa Doctor,<br>also Mr. Nimay Dave.<br>Prachi Dave,<br>Ankur Loona and<br>Shazeen Zaveri<br>i/b. Dhaval Vessanti<br>& Associates.<br>For Respondents Nos. 1 to 4. |                                                    |  |
| 3)     | Shyam Kapadia<br>Mayur Khandeparkar<br>also<br>Sunila Chavan                                                                                                              | Adv. for<br>Prop. Res.<br>8 to 13                  |  |
| 4)     | Kunal Dwarkadas<br>a/w<br>Ameya Lambhate                                                                                                                                  | Adv. for<br>Prop. Res<br>Nos. 14 to 18             |  |

**Order**

MA No.05 & 39/2017 in TCP No.25/213/ NCLT/MB/MAH/2016

At request of the parties, list this matter on 1.5.2017.

Sd/ -

**V. NALLASENAPATHY**  
Member (Technical)

Sd/ -

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)